

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CP(CAA) No. 70/NCLT/AHM/2018  
CA(CAA) No. 10/NCLT/AHM/2018**

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.06.2018**

Name of the Company: Asnani Builders and Developers Ltd.,  
Asnani Lifespaces Pvt. Ltd.,  
Anani Ventures Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	PRASHANT PATEL	ADVOCATE	APPLICANT	<i>[Signature]</i>
	CAS Per Instruction of Mr. Ashish Doshi PCS)			
2.				

**ORDER**

Advocate Mr. Pradeep Mittal with PCS Mr. Ashish Doshi are present for the Petitioners.

At the request of the PCS Petitioner the matter is adjourned for hearing

List the matter on 30.07.2018.

  
**HARIHAR PRAKASH CHATURVEDI  
MEMBER JUDICIAL**

Dated this the 25th day of June, 2018.